BUSINESS ADVISORY COMMITTEE

(Sixteenth Lok Sabha)

FORTY-SEVENTH REPORT

(Presented on 18.12.2017)

The Business Advisory Committee held a sitting on Friday, the 15th December, 2017.

2. The Committee recommended allocation of time to the following items of business as shown against each:-

(1)	Discussion on Statutory Resolution seeking disapproval of the Goods and Services Tax (Compensation to States) Amendment Ordinance, 2017 (No. 5 of 2017) and consideration and passing of the Goods and Services Tax (Compensation to States) Amendment Bill, 2017. (To replace an Ordinance)	4 Hours
(2)	Discussion on Statutory Resolution seeking disapproval of the Indian Forest (Amendment) Ordinance, 2017 (No. 6 of 2017) and consideration and passing of the Indian Forest (Amendment) Bill, 2017. (To replace an Ordinance)	2 Hours
(3)	Discussion on Statutory Resolution seeking disapproval of the Insolvency and Bankruptcy Code (Amendment) Ordinance, 2017 (No. 7 of 2017) and consideration and passing of the Insolvency and Bankruptcy Code (Amendment) Bill, 2017. (To replace an Ordinance)	2 Hours
(4)	The Repealing and Amending (Second) Bill, 2017. (Consideration and Passing)	1 Hour
(5)	The National Council for Teacher Education (Amendment) Bill, 2017. <u>(Consideration and Passing)</u>	1 Hour
(6)	The Payment of Gratuity (Amendment) Bill, 2017. (Consideration and Passing)	2 Hours

(7)	The Dentists (Amendment) Bill, 2017. (Consideration and Passing)	1 Hour
(8)	Discussion and Voting on Second Batch of Supplementary Demands for Grants for 2017-18 (including Railways) and introduction, consideration and passing of the related Appropriation Bill.	4 Hours

NEW DELHI; <u>15th December, 2017</u> Agrahayana 24, 1939 (Saka)

Sumitra Mahajan Chairperson, Business Advisory Committee.